GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA

UNSTARRED QUESTION NO:3086
ANSWERED ON:07.08.2015
FDI Policy in Multi-Brand Retail
Singh Shri Bharatendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether the Government proposes to repeal the 51% Foreign Direct Investment (FDI) policy in multi-brand retail in view of direction issued by Hon"ble court in this regard;

(b) if so, the details thereof;

(c) the measures taken by the Government to structure the retail sector; and

(d) whether the Government proposes to introduce a National Trade Policy for retail sector and if so, the details thereof?

Answer

???????? ??? ?????? ??????????? (????????? ??????)(??????? ??????? ???????)
THE MINISTER OF STATE (INDEPENDENT CHARGE)
OF THE MINISTRY OF COMMERCE & INDUSTRY
(SHRIMATI NIRMALA SITHARAMAN)

(a) & (b): No direction has been issued by Hon'ble court to Government for repealing the 51% Foreign Direct Investment (FDI) policy in multi-brand retail.

(c): Retail trade is a State subject.

(d): At present there is no proposal to introduce a National Trade Policy for retail sector.

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